

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/4561/2023 IA/2928/2023 IA/3257/2023 IA/3105/2023
IA/5513/2023 In C.P. (IB)/604(MB)2022

IN THE MATTER OF

Sagar Mohan Panchmatiya

... Petitioner

VS

Horizon Outsource Solutions Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

Adv. Niyati Merchant (PH)

For the Applicant In IA 5513 of 2023:

Adv. Gaurav Jalendra (VC)

For the Resolution Professional in

IA 2928/2023, IA 3257/2023,

IA 4561/2023, IA 3105/2023, IA 5513/2023: Kunal Kanungo (VC)

ORDER

IA/4561/2023, IA/2928/2023, IA/3257/2023, IA/3105/2023, IA/5513/2023:-

The Counsel for the Applicant RP prays for an adjournment. In view of the request made adjourned to **09.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)